

IDENTIFICATION OF PARTIES HAVING TRANSACTIONS WITH BANKS**737. SHRI SALIL KUMAR****GANGULY :****SHRI NIREN GHOSH :****SHRI MONORANJAN ROY :**

Will the Minister of FINANCE be pleased to state :

(a) whether Government have recently received any memorandum from the Council of the Institute of Chartered Accountants of India;

(b) if so, what are the main demands contained in the memorandum;

(c) whether the Council has demanded the amendment of the law to make banks responsible for identification of parties having transactions with them to check tax evasion through Benami Bank accounts; and

(d) if so, the reaction of government in this regard ?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir. It is understood, however, that such a memorandum has been received by the Direct Taxes Enquiry Committee in reply to their Questionnaire.

(b) to (d). Do not arise.

DIFFERENCES BETWEEN D.G.C.A. AND MINISTRY OF TOURISM AND CIVIL AVIATION**738. SHRI SALIL KUMAR****GANGULY :****SHRI SASANKASEKHAR****SANYAL :****SHRI K. P. SUBRAMANIA
MENON :****SHRI M. V. BHADRAM :**

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that sharp differences have arisen between the Director-General of Civil Aviation and the Ministry on the question of renewal of licences of commercial pilots;

(b) if so, whether it is a fact that the Director-General of Civil Aviation has not been drawing his pay as a protest against

the unhelpful attitude of the Ministry in this regard; and

(c) if the answers to parts (a) and (b) above be in the affirmative, the details of the points of difference and the action taken by Government to solve the problem ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) No, Sir.

(b) The Director General of Civil Aviation reports that he has not drawn his salary for the last few months since he has observed certain inaccuracies in his Provident Fund account, and he is having these rectified first.

(c) Does not arise.

739. [Transferred to the 2nd December, 1970].

740. [Transferred to the 3rd December, 1970].

नई ऋण नीति

741. श्री राम सहाय : क्या वित्त मंत्री 21 अक्टूबर, 1970 के "हिन्दुस्तान टाइम्स" में प्रकाशित समाचार को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या "नई ऋण नीति" से कोई समस्याएँ उत्पन्न हुई हैं; और

(ख) यदि हाँ, तो वे कौन-कौन सी समस्याएँ हैं?

***[NEW CREDIT POLICY]**

741. SHRI RAM SAHAI : Will the Minister of FINANCE be pleased to refer to the news item published in the *Hindustan Times* dated the 21st October, 1970 and state :

(a) whether the "New credit policy" has created any problems; and

(b) if so, what are those problems ?

वित्त मंत्रालय में राजस्व तथा व्यय मंत्री (श्री विद्या चरण शुक्ल) : (क) मान्यवर सदस्य संभवतः उस समाचार का उल्लेख कर रहे हैं जो 20 अक्टूबर, 1970 के (न कि 21 अक्टूबर के) जैसा कि प्रश्न में

††] English translation.